

**OFFICE ORDER:**

In view of the Haryana Government Notification no. DMC-SPO-2020/5439 dated 09.05.2021 vide which lockdown has been extended in the entire State of Haryana from 10<sup>th</sup> May, 2021 (5:00 A.M. onwards) to 17.05.2021 (5:00 A.M.) to contain the spread of Corona Virus, in continuation of this office order bearing No.5401-5427 dated 03.05.2021 and in consultation with learned District & Sessions Judge, Jind, who is availing joining time, it is ordered that from 10.05.2021 to 13.05.2021 (14<sup>th</sup> May, 2021 being holiday on account of Eid-UI-Fitr, 15<sup>th</sup> May, 2021 (Saturday) work from home and 16<sup>th</sup> May, 2021 Sunday) only urgent Civil and Criminal work shall be undertaken by the Judicial Officer as per the below mentioned Roster:

**Senior Judicial Officers**

Sr. No.	Name of the Judicial Officer with Duty Period Designation.
1.	Ms.Aradhana Sawhney, District Joining Time & Sessions Judge, Jind.
2.	Shri Subhash Chander Sroai, 10.05.2021 Addl. District & Sessions Judge, Jind.
3.	Shri Jasbir Singh Sidhu, Addl. 11.05.2021 District & Sessions Judge, Jind.
4.	Shri Amarjitt Singh, Addl. 12.05.2021 District & Sessions Judge, Jind.
5.	Ms.Gurvinder Kaur, Addl. 13.05.2021 District & Sessions Judge, Jind.

**FAMILY COURT**

Sr. No.	Name of the Judicial Officer with Duty Period Designation
1.	Dr.Parminder Kaur, Principal 10.05.2021 & 13.05.2021. Judge, Family Court, Jind



**Note:** Dr.Parminder Kaur, Principal Judge, Family Court shall not hold the Camp Court at Sub Division, Narwana and Safidon till 13.05.2021. The urgent work of the aforesaid Family Court during the period from 10.05.2021 to 13.05.2021 shall be attended by her at Headquarter.

**CIVIL JUDGES AT HEADQUARTER:**

- | Sr. No. | Name of the Judicial Officer with Designation   | Duty Period              |
|---------|---|--------------------------|
| 1.      | Shri Arvind Bansal, Addl. Civil Judge (Senior Division)-cum Chief Judicial Magistrate, Jind and Shri Sukhdev Singh, Civil Judge (Junior Division), Jind.  | 10.05.2021 & 11.05.2021. |
| 2.      | Shri Arvind Bansal, Addl. Civil Judge (Senior Division)-cum Chief Judicial Magistrate, Jind and Shri Sachin Kumar, Civil Judge (Junior Division), Jind and Shri Dhruv Saini, Civil Judge (Junior Division), Jind. | 12.05.2021.              |
| 3.      | Shri Anmol Singh Nayar, Civil Judge (Senior Division), Jind, Shri Sachin Kumar, Civil Judge (Junior Division), Jind and Shri Dhruv Saini, Civil Judge (Junior Division), Jind                                     | 13.05.2021               |

**CIVIL JUDGES AT NARWANA:**

- | Sr. No. | Name of the Judicial Officer with Designation                    | Duty Period              |
|---------|--|--------------------------|
| 1.      | Shri Vishal Kumar, Addl. Civil Judge (Senior Division), Narwana. | 10.05.2021 & 11.05.2021. |
| 2.      | Ms.Seema, Civil Judge (Junior Division), Narwana.                | 12.05.2021.              |
| 3.      | Shri Naveen Kumar, Civil Judge (Junior Division), Narwana.       | 13.05.2021.              |

**CIVIL JUDGES AT SAFIDON:**

- | Sr. No. | Name of the Judicial Officer with Designation                  | Duty Period               |
|---------|--|---------------------------|
| 1.      | Shri Ajay Kumar, Addl. Civil Judge (Senior Division), Safidon. | 10.05.2021 to 13.05.2021. |
- [Signature]*

Note: (i) On mentioning, if learned Judge/Magistrate on Duty is satisfied and deems fit that the matter besides bail/stay is required to be heard on urgent basis, he/she will proceed with the matter in accordance with law.

(ii) It is further clarified that till 13.05.2021 only filing of cases of urgent nature shall be allowed between 10:00 A.M. to 12:30 noon.

(iii) It is ordered that Senior Most Presiding Officer of the Subordinate Court shall look after the urgent work of other Courts, who are working from home. Fresh filing of Civil Cases shall also be made before the Senior Most Civil Judge, who may deal with the cases at his/her own or assign the same to other Civil Judges. In case any of the Officers is on leave, the entire work of his/her Court shall be looked after by the Officer, who is next Junior to him/her.

(iv) Jurisdiction of Criminal Courts shall be bifurcated amongst the Judicial Magistrates on duty by order to be separately passed by learned Chief Judicial Magistrate, Jind. The Duty Roster already circulated for the month of May 2021 shall be modified by learned Chief Judicial Magistrate.

(v) All other routine cases are ordered to be taken up by the concerned Courts and be adjourned suitably.

(vi) Except the staff of Duty Judge/Magistrate attending the Court and all other Judicial Officers, during the period of their work from home shall depute only one official on rotation basis, in their respective courts for urgent work and prepare the Duty Roster of such officials mentioning their contact numbers in the Duty Roster so prepared.

(vii) The Judicial Officers shall ensure maximum use of Microsoft Teams/Video Conferencing facility.

(viii) Further, all the Judicial Officers posted in Jind Sessions Division shall comply with directions, and other relevant instructions regarding prevention of spread of COVID-19 by the Government of India or other Authorities, from time to time. It shall be ensured that proper social distancing norms are followed


(ix) The aforesaid arrangements are only for the period from 10.05.2021 to 13.05.2021 and shall be reviewed in accordance with prevailing situation.

All the Officers and Officials are directed to maintain the station. Any lapse in this regard shall be viewed very seriously.



A copy of this order be uploaded on the website of this office for general information of the Advocates as well as Litigants.

All concerned be informed accordingly.


  
(Jasbir Singh Sidhu),  
Addl. District & Sessions Judge,  
Jind.

Endst. No. 5821-5845 Dated 10/05/2021

Copy forwarded to:

1. The Registrar General, Punjab & Haryana High Court, Chandigarh for information.
2. All the Judicial Officers posted in this Sessions Division.
3. The Deputy Commissioner, Jind.
4. The Superintendent of Police, Jind.
5. The District Attorney, Jind.
6. The Presidents, Bar Associations, Jind, Narwana and Safidon.
7. Superintendent Grade-II Judicial of this office.
8. Statistical Assistant of this office.
9. System Officer/Computer Clerk of this office

for information and necessary action.

  
(Jasbir Singh Sidhu),  
Addl. District & Sessions Judge,  
Jind.